

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

D.A.No. 1380/94

New Delhi, This the 25th Day of July 1994

Hon'ble Shri P.T. Thiruvengadam, Member (A)

Shri Suresh Chopre, son of Late Shri T R Chopra, Additional Director General (News), News Services Division, All India Radio, New Delhi 110001.

... Applicant

By None

Versus

Foreign Secretary, Ministry of External Affairs, South Block New Delhi 110001.

DRDER(Oral)

Hon'ble Shri P.T. Thiruvengadam, Member (A)

1. On 8.7.94 when the case came up for admission there was none present on behalf of the applicant. To-day also when the case came even at the second call neither the applicant nor his representative is present. In view of this, the OA is dismissed at the admission stage itself. No costs.

P.J. Jan. 3

(P.T. THIRUVENGADAM)
Member(A)

LCP